MANIPUR GAZETTE

E X T R A O R D I N A R Y
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No. 137 **Imphal, Friday, October 3, 2025** **(Asvina 11, 1947)**

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(Administrative Reforms Division)

N O T I F I C A T I O N

Imphal, the 1st October, 2025

No. 15/1/2015-AR(Pt.II): The following Notification dated 1st October, 2025, made by the Governor of Manipur is published for general information.

"Governor of Manipur

NOTIFICATION

By virtue of the power vested in me by Section 6 of the Manipur Lokayukta Act, 2014 (Manipur Act No. 11 of 2014), I, Ajay Kumar Bhalla, Governor of Manipur, do hereby appoint Shri Siddharth Kishore Dev Verman, to be the Member of the Manipur Lokayukta with effect from the date he assumes charge of his office.

Given at Raj Bhavan, Imphal on First October in the year Two Thousand Twenty Five in the Seventh Sixth Year of the Republic of India.

-Sd-
(Ajay Kumar Bhalla)"

RAJKUMAR DINESH SINGH,
Principal Secretary (AR),
Government of Manipur.

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Digitally signed by
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